

(SHRI SONTOSH MOHAN DEV) : (a) The total number claims received by Delhi Telephones, from 1st Jan., 1986 to 30th June, 1986 is 5,892.

(b) The number of claims disposed is 4,749.

(c) The number of claims accepted fully or substantially is 843.

(d) The number of claims rejected is 3,906.

[*Translation*]

Commemorative Postal Stamp in Memory of Late Rashtra Kavi Ramdhari Singh Dinkar

2169. PROF. CHANDRA BHANU DEVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether postal stamp has been issued to commemorate the memory of late Rashtra Kavi Ramdhari Singh Dinkar; and

(b) if not, whether Government are considering to issue such commemorative stamp ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) No, Sir.

(b) The proposal was considered by the Philatelic Advisory Committee which functions in the Department to advise the Government about the issue of commemorative/special postage stamps but was not recommended.

[*English*]

Working of Family Courts

2170. SHRI RAM SWAROOP RAM :
SHRI RAM PYARE PANIKA :
SHRI PRAKASH V. PATIL :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether any family courts have been established in the country to deal with marital disputes and provide justice to litigants at a quicker pace;

(b) if so, details thereof; and

(c) the results of the working of these courts ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) Yes, Sir.

(b) and (c). The family court set up at Jaipur by the Government of Rajasthan has disposed of 848 cases out of 1777 instituted during the period from 1-1-86 to 31-8-86.

Installation of Thermal Power Station Near Cuddalore Town (Tamil Nadu)

2171. SHRI P. R. S. VENKATESAN : Will the Minister of ENERGY be pleased to state :

(a) whether Government are contemplating installation of Thermal Power Station near Cuddalore Town in Tamil Nadu; and

(b) if so, the time by which the preliminary work regarding preparation of detailed estimate, issue of tenders notice, allocation of funds, etc. will be completed, as the survey work has already been completed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). The Tamil Nadu authorities propose to set up a Thermal Power Station, with 3 units of 210 MW each in the first state, at Cuddalore in the South Arcot District in Tamil Nadu. The project feasibility report has yet to be received in the Central Electricity Authority (CEA) for techno-economic appraisal; work on the proposed project could start only after its feasibility has been established and necessary clearances approvals are available.